CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

MA 325 of 2001 CP(C) 30 of 2000

19-7-2001

Present : Hon'ble Mr.L.R.K.Prasad, Member(A)

D.P.Tripathi

-Vs-

Hussain Haider

For the applicant

: Mr.P.K.Arora

Mr Goutam Mishra

Ms.K.Banerjee (UPSC)

For the respondent

None

ORDER

In pursuance of the Order dated 26-4-2001, Mr.V.K.Agarwal, is present. As prayed by the period exempted from further appearance until further orders. Compliance report has been filed today. It may be placed on record.

2. Mr.Arora, the learned counsel for the applicant submits that OA No.349 of 2001 has been omitted by mistake. Be listed on 23-8-2001 along with OA No.349 of 2001 for hearing.

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4. A plain copy of the order be handed over to the learned counsel for the applicant.

(L.R.K.Prasad)
Member(A)

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